

ITEM NO.8

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1589/2021

SUNIL & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 75055/2022 - GRANT OF BAIL
IA No. 114860/2023 - GRANT OF BAIL)

Date : 17-07-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Rishi Malhotra, AOR
Mr. Jaydip Pati, Adv.

Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) Mr. Ratnakar Dash, Sr. Adv.
Mr. Shashank Shekhar Singh, AOR

Mr. Vikas Pahwa, Sr. Adv.
Mr. Amit Khemka, Adv.
Mr. Rishi Sehgal, AOR
Mr. Aditya Agarwal, Adv.
Mr. Abhishek Pati, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 75055/2022, IA No. 114860/2023

We are not inclined to entertain these
applications.

The applications are dismissed.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)